

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No. 250/RC/2018

Dated: 12.10.2018

Shri Kulbhushan Mittal
Unit No. 1002, 10th Floor,
Antriksh Bhawan, 22, K.G. Marg,
Connaught Place,
New Delhi- 110001

Subject: Petition for Regulatory Compliance on account of change of name and further necessary changes in documents held in the name of Mittal Processors Pvt. Ltd. to Kreate Energy (I) Pvt. Ltd.

With reference to your petition on the subject mentioned above, it is informed that vide RoP dated 30.8.2018, you were directed to furnish the Audited Annual Financial Statements along with the schedules and notes for the period ending 31.3.2018 and any date after the change in the name i.e. 21.5.2018. However, no such information has been filed in this regard. You are directed to submit the above information by 25.10.2018.

2. Further action in the petition will be taken after receipt of the above information.

Sd/-
(T.D.Pant)
Deputy Chief (Legal)